

**IN THE NATIONAL COMPANY LAW TRIBUNAL : BENGALURU**  
**SPECIAL BENCH**

**ITEM No. 09**  
**(IB)-228/BB/2018**

**IN THE MATTER OF:**

M/s. Indu Corporation Pvt. Ltd.

... Petitioner/Applicant

v.

M/s. Bhuwalka Steel Industries Ltd.

... Respondent

**Order Under Section 9 of Insolvency & Bankruptcy Code**

**Order delivered on 07.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP

Shri Shivdutt Bannanje & Shri Amogh C.A

For the Respondent

**ORDER**

List on 16.08.2021.



**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**